प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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RBI issues Amendment Directions on Business Authorization for Co-operative Banks

The Reserve Bank of India has, from time to time, issued several instructions/ guidelines to co-operative banks, i.e., Primary (Urban) Co-operative Banks (UCBs), State Co-operative banks (StCBs) and District Central Co-operative banks (DCCBs), related to permission for place of business, change of name and scheduling. With a view to harmonising the above instructions/ guidelines and consolidating them in one place, <u>Draft Master Direction (MD) on Business Authorization for Co-operative Banks (Directions)</u>, 2025 was issued on July 28, 2025 seeking feedback from banks and other stakeholders.

- 2. Feedback received on the draft MD has been examined and consequent modifications have been suitably incorporated in the final Directions. A statement on the feedback received for the draft Master Direction is provided in the Annex.
- 3. Accordingly, the Reserve Bank of India has today issued the following three Repeal Directions / Guidelines and one Amendment Direction to revise the extant instructions applicable to co-operative banks:
- (1) Reserve Bank of India (Urban Co-operative Banks Licensing, Scheduling and Regulatory Classification) Repeal Guidelines, 2025
- (2) Reserve Bank of India (Urban Co-operative Banks Branch Authorisation)
 Repeal Directions, 2025
- (3) Reserve Bank of India (Rural Co-operative Banks Branch Authorisation)
 Repeal Directions, 2025
- (4) Reserve Bank of India (Rural Co-operative Banks Miscellaneous) (Amendment) Directions, 2025
- 4. These revisions strike a balanced approach, empowering co-operative banks with enhanced operational autonomy while embedding robust safeguards. The calibrated relaxation of authorization norms paves the way for cooperative banks to actively contribute to India's economic growth by expanding credit outreach, leveraging technology-driven solutions, and supporting localized development priorities.

(Brij Raj) Chief General Manager